

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 143 of 2017 (SZ)

Applicant (s)

Meenava Thanthai K.R.Selvaraj Kumar **Vs**
Meenavar Nala Sangam
Rep. by its president,
M.R. Thiyagaran S/o Late C.
Rajalingam, Office at No. 15/8, A.J.
Colony, Royapuram,
Chennai . 600013.

Respondent (s)

The Director,
Directorate of School Education,
Chennai and 4 others.

Legal Practitioners for Applicant(s)

M/s K. Mageshwaran

Legal practitioners for respondent(s)

Mrs.Yasmeen Ali for R2 and R3
Mr.M.K.Subramanian & E.Manoharan
for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 22.11.2017 Applicant counsel present. R2, R5 counsel present. No representation for others. On request for appearance of R3, R4 & reply of R3 to R5 call on 06.12.2017. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>